GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2481 TO BE ANSWERED ON 09.03.2018

HOSTELS FOR WORKING WOMEN

2481. SHRI RAOSAHEB DANVE PATIL SHREEMATI JAYSHREEBEN PATEL

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state

- (a) the salient features of Working Women Hostels Scheme implemented by the Government indicating the criteria/norms laid down for opening and granting/extending financial assistance along with eligible organisations therefor;
- (b) the number of hostels sanctioned and operational in the country at present, State/UT-wise:
- (c) the number of proposals received by the Government under the scheme for construction of hostels in the country along with the number of proposals approved and the funds sanctioned, released and utilised thereunder during each of the last three years and the current year, State/UT-wise;
- (d) whether a number of proposals of States/UTs for construction of hostels are lying pending with the Government for approval, if so, the details thereof, State/UT-wise along with the action taken for their early clearance; and
- (e) the further plan of the Government to give a boost to this scheme and construct the hostels to meet the growing need of working women in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN & CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

- (a) Working Women Hostel Scheme aims at providing safe and affordable accommodation to working women. These hostels have Day care facility for the children of inmates too. As per the norms of the Scheme, financial assistance is provided to the eligible implementing organizations such as State Government agencies and Civil Society Organizations through concerned State Government. The cost sharing ratio amongst the Central Government, States/ UTs (other than NE and Himalayan States) and Implementing Agencies will be 60:15:25 for construction of building for Working Women Hostel/ running hostel in rented premises. For NE and Himalayan States, the ratio will be 65:10:25. Corporate houses or associations like CII, ASSOCHAM, FICCI etc., can also seek financial assistance for a matching grant (50:50) for hostel building construction on public land only.
- (b) Since its inception in 1972-73, 958 hostels have been sanctioned under the scheme of

Working Women Hostel all over the country. State-wise list of sanctioned working women's hostels is at **Annexure-I**.

- (c) During the last three years and the current year, 69 proposals have been received under the Scheme and 54 hostels have been sanctioned as per details given in **Annexure-II & III**.
- (d) No. The Scheme has been revised. With the revision of the funding pattern of the Scheme, the grant under the scheme will be released directly to the State Governments / UT Administrations.
- (e) The Ministry has requested the State Governments to assess the need of hostels in their States and communicate the same and increase the no. of hostels accordingly.

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UN-STARRED QUESTION NO. 2481 FOR 09.03.2018 BY SHRI RAOSAHEB DANVE PATIL & SMT JAYSHREEBEN PATEL REGARDING WORKING WOMEN HOSTELS

State-wise sanctioned Working Women's Hostels

S. No.	State/U.T.	No. of Hostels
1.	Andhra Pradesh	42
2.	Arunachal Pradesh	14
3.	Assam	14
4.	Bihar	06
5.	Chhattisgarh	10
6.	Goa	02
7.	Gujarat	27
8.	Haryana	20
9.	Himachal Pradesh	15
10.	Jammu& Kashmir	05
11.	Jharkhand	02
12.	Karnataka	62
13.	Kerala	158
14.	Madhya Pradesh	62
15.	Maharashtra	140
16.	Manipur	25
17.	Meghalaya	03
18.	Mizoram	04
19.	Nagaland	23
20.	Orissa	29
21.	Punjab	14
22.	Rajasthan	39
23.	Sikkim	02
24.	Tamil Nadu	96
25	Telangana	21
26.	Tripura	01
27.	Uttar Pradesh	41
28.	Uttarakhand	07
29.	West Bengal	38
	Total States	922
Un	ion Territories	
1.	Chandigarh	07
2.	Delhi	20
3.	Pondicherry	04
	Total UTs	31
All India Total		953
s in rented	premises	
1.	Assam	01

2.	Maharashtra	03
3.	Rajasthan	01

Total (As on 05.03.2018)

958

Annexure-II

STATEMENT REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UN-STARRED QUESTION NO. 2481 FOR 09.03.2018 BY SHRI RAOSAHEB DANVE PATIL & SMT JAYSHREEBEN PATEL REGARDING WORKING WOMEN HOSTELS

FUND SANCTIONED AND RELEASED UNDER THE SCHEME OF WOKRING WOMEN HOSTEL DURING THE LAST THREE YEARS AND CURRENT YEAR STATE UT-WISE DETAILS THEREOF:

S. No.	Year	2014-15	2015-16 2016-17		2017-18 (As on 05.03.2018)	
	Name of State					
01.	Andhra Pradesh	3,26,47,207	1,81,07,916	2,47,87,500		
02.	Arunachal Pradesh	88,47,900	2,68,41,975	1,92,54,000	1,93,46,775	
03.	Assam				4,12,008	
04.	Gujarat				1,83,76,125	
05.	Himachal Pradesh				2,65,83,375	
06.	Karnataka	46,56,630			9,73,66,130	
07.	Kerala	20,66,829	2,44,80,000	9,32,17,350		
08.	Maharashtra		2,51,75,896	3,47,99,568	7,17,000	
09.	Manipur	35,31,958	92,08,167	1,49,74,690	4,01,89,302	
10.	Nagaland	58,53,241	1,81,03,393	4,42,48,100	5,10,98,992	
11.	Telangana	3,22,87,500				

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STATE UT-WISE DETAILS OF PROPOSALS RECEIVED AND SANCTIONED UNDER THE SCHEME OF WOKRING WOMEN HOSTEL DURING THE LAST THREE YEARS AND CURRENT YEAR:

S.	Year	20	2014-15 2015-16		2016-17		2017-18		
No.	II.		T		Г		T		05.03.2018)
	Name of State	Received	Sanctioned	Received	Sanctioned	Received	Sanctioned	Received	Sanctioned
01.	Andhra Pradesh		05						
02.	Arunachal Pradesh			01	01	01			01
03.	Assam			01		08			05
04.	Gujarat		02					01	01
05.	Himachal Pradesh			02					02
06.	Karnataka			01				10	10
07.	Kerala	06			04				
08.	Madhya Pradesh			02		01			01
09.	Maharashtra	03		02	04	02	02		
10.	Manipur		01	02	02	02		01	05
11.	Nagaland	02	01	06	01	09	01	05	03
12.	Telangana		01			01			01
	Total	11	10	17	12	24	03	17	29